

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 721 of 2019

IN THE MATTER OF:

Power2SME Pvt. Ltd.

...Appellant

Versus

Uttam Strips Ltd. & Ors.

...Respondents

For Appellant: None.

For Respondent: Ms. Prachi Johri, Advocate for RP

Mr. Vaibhav Tyagi, Advocate

Mr. Shivankar, Advocate for OBC Bank.

ORDER

02.03.2020 None present for the Appellant. Learned counsel for Respondent No. 1 / Resolution Professional has filed Affidavit Diary No. 19467 in view of orders dated 11th February, 2020.

List the Appeal 'For Admission (After Notice)' on **26th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)